

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 41 of 2017 (SZ)

Applicant(s)

K. Maheswaran
Thiruvananthapuram,
Kerala.

Respondent(s)

Vs. State of Kerala
Rep. by its Secretary,
Department of Industries &
Commerce, Secretariat,
Thiruvananthapuram and
4 others.

Legal Practitioners for Applicant(s)

M/s. Rajan Vishnuraj,
Harish Vasudevan.

Legal practitioners for respondent(s)

Mrs. Suvitha, A.S., for R1, R3 and R4
Mrs. Vidyalakshmi Vipin for R2

Note of the Registry	Orders of the Registrar
Order No. 4	<p>Date: 11.07.17</p> <p style="text-align: center;">Applicant and counsel not present. Private Notice to R5 also not sent. No representation for R1 to R4. For appearance of R1 to R4 and reply call on 25.07.2017.</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>